

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/13508/2026	BHAGABAN SAHOO VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	NARASINGHPUR /130 /2016 () //	
2	D-BLAPL/13509/2026	CHANDAN BHOL VS STATE OF ODISHA	PUNIL KUMAR SWAIN VS	MARKAT NAGAR /112 /2026 () //	
3	D-BLAPL/13510/2026	DILU @ ISWAR DARUAN @ ISHWAR VS STATE OF ODISHA	AJIT KUMAR RAUT VS	AIRPORT P.S. /33 /2026 () //	
4	D-BLAPL/13513/2026	SAJEED MAHAMMAD SAYYED VS STATE OF ODISHA	MAHES DAS VS	K.NUAGOAN /44 /2026 () //	
5	D-BLAPL/13514/2026	DHARMENDRA BALIARSINGH VS STATE OF ODISHA	UMAKANTA BARIK VS	//0 () //	
6	D-BLAPL/13515/2026	DHARANI BIHAR VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	GOLAMUNDA /27 /2026 () //	AOD20230000313C202600020
7	D-BLAPL/13520/2026	MANTU @ PITAMBAR RANA VS STATE OF ODISHA	JAGABANDHU SAHU VS	ATTABIRA /101 /2026 () //	AOR20220001487C202600071
8	D-BLAPL/13521/2026	KABIRAJ SAHU VS STATE OF ODISHA	SANKET KANUNGO VS	BUGUDA /610 /2024 () //	
9	D-BLAPL/13522/2026	TAMANA PRASKA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RAYAGADA TOWN /319 /2025 () //	AOD20250000009C202600044
10	D-BLAPL/13524/2026	AJAYA KUMAR DIGAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	PHULBANI TOWN /219 /2024 () //	
11	D-BLAPL/13526/2026	JITENDRA SUNANI VS STATE OF ODISHA	SWARAJ PATEL VS	DHARUADIHI /61 /2026 () //	AOR20220000246C202600020

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/13527/2026	JIBARDHANA MUKHI VS STATE OF ODISHA	SITIKANT MISHRA VS	BOUDH /128 /2026 () //	
13	D-BLAPL/13528/2026	RABI @ RABINDRA PATRA VS STATE OF ODISHA	ABHIJIT DAS VS	SURADA /6 /2026 () //	
14	D-BLAPL/13533/2026	ASHISH KUMAR MAHANTA VS STATE OF ODISHA	DIGAMBAR SETHI VS	KEONJHAR TOWN /223 /2026 () //	
15	D-BLAPL/13544/2026	SAMPAD PATRA VS STATE OF ODISHA	DIBYA CHARAN SWAIN VS	PHIRINGIA /84 /2026 () //	
16	D-BLAPL/13548/2026	RAJA @ GYANDEEP PARIDA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	Tantiapal Marine /51 /2026 () //	
17	D-BLAPL/13549/2026	CHINMAYA MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	BALICHANDRAPUR /154 /2026 () //	
18	D-BLAPL/13553/2026	SUSANTA MAITY @ BHOLA MOHANTY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	Tantiapal Marine /51 /2026 () //	
19	D-BLAPL/13557/2026	BISWANATH MAHARANA @ GUDU VS STATE OF ODISHA	ANUPAM RATH VS	BALIAPANDA /147 /2025 () //	
20	D-BLAPL/13558/2026	RAMA CHANDRA MALLIKA VS STATE OF ODISHA(VIG.)	RUDRA RANJAN BARIK VS	VIGILANCE PS (BERHAMPUR) /4 /2026 () //	
21	D-BLAPL/13560/2026	PANDAB CHARAN NAIK VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	BAUNISUNI /162 /2025 () //	
22	D-BLAPL/13568/2026	JALLU RAMU VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	/ /0 () //	
23	D-BLAPL/13580/2026	SANTOSH KUMAR NAYAK	AMLAN SHAKTI PAUL	JANKIA P.S. /465 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/13581/2026	MADHAB PANGI	SATYANARAYAN MISHRA	ORKEL /320 /2024	AOR20220001303C202600025
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/13582/2026	SANTOSH PATRA	SANTOSH KUMAR MAHANTY	BALLIGUDA /367 /2025	AOD20240000242C202600105
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/13584/2026	GOPAL PARIDA	SARAT KUMAR JENA	RAMBHA (KHALLIKOTE) /226 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/13589/2026	AJU BEHERA	SARAT KUMAR JENA	BARPALLI /30 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/13592/2026	APIN DAS	CHIRANJIB ROUT	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/13593/2026	JAGANNATH SWAIN	SANTOSH KUMAR MAHANTY	KABISURYANAGAR /334 /2024	AOD20240000242C202600104
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/13594/2026	JITU PRADHAN	CHIRANJIB ROUT	PALLAHARA /217 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/13598/2026	PRIYARANJAN RANJIT SINGHDEO	SANTOSH SETHI	BOLAGARH P.S. /110 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/13599/2026	BIJAY @ RAMDHAN SAHOO	BHARAT BHUSAN ROUSTRAY	BRAHMANITARANG /262 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/13602/2026	ARUN RANA	JUGALA KISHORE PANDA	BIRMAHARAJPUR /217 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/13604/2026	GITANJALI BARAD	BISHNU PRASAD PRADHAN	MADHUPATNA /388 /2023	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/13606/2026	STATE OF ODISHA JYOTSNARANI @ JAYANTI MAHARANA VS	KABIRAJ PRADHAN VS	// RANPUR /145 /2025 ()	
36	D-BLAPL/13607/2026	STATE OF ODISHA JYOTI RANJAN @ ROHAN PRADHAN VS	SANJIB KUMAR BHANJADEO VS	// CYBER CRIME AND ECONOMIC OFFENCES, BRAHMAPUR /93 /2025 ()	
37	D-BLAPL/13608/2026	STATE OF ODISHA SIBARAM PRADHAN VS	DAYANIDHI MISHRA VS	// ADVA /178 /2024 ()	
38	D-BLAPL/13611/2026	STATE OF ODISHA RINKU PADHAN VS	SARAT KUMAR JENA VS	// BARPALLI /30 /2026 ()	
39	D-BLAPL/13612/2026	STATE OF ODISHA RAM SHANKAR SINGH @ BITU VS	SUNIL KUMAR PANDA VS	// JHARSUGUDA /214 /2026 ()	
40	D-BLAPL/13614/2026	STATE OF ODISHA DILLIP DAS VS	RAJIB LOCHAN PATNAIK VS	// KHATIGUDA /10 /2026 ()	
41	D-BLAPL/13615/2026	STATE OF ODISHA TARIK KHAN VS	DHANANJAYA MUND VS	// ATHAMALLIK /338 /2024 ()	AOR20220001492C202600130
42	D-BLAPL/13617/2026	STATE OF ODISHA ATMARAM PANDA VS	DHIRENDRA KUMAR MOHAPATRA VS	// BARGARH RURAL /84 /2026 ()	
43	D-BLAPL/13621/2026	STATE OF ODISHA BIJAYE PARTHA SARATHI BEHERA @ CHIKU @ CHINTHAMRA SAHOO VS	CHINTHAMRA SAHOO VS	// RAMBHA (KHALLIKOTE) /237 /2026 ()	
44	D-BLAPL/13623/2026	STATE OF ODISHA KIRAN DANGRI VS	SURYAKANTA DWIBEDI VS	// NABARANGAPUR TOWN /42 /2026 ()	
45	D-BLAPL/13624/2026	STATE OF ODISHA GOURAV KUAMR VS	BISWAJIT RANJAN TRIPATHY VS	// BOUDH /54 /2026 ()	AOD2024000069C202600015
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-BLAPL/13625/2026	RABI NARAYAN JENA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	/ /0 () //	
47	D-BLAPL/13628/2026	RAKESH KUMAR BEHERA @ RAKA @ CHIKU VS STATE OF ODISHA	MITU KUMAR BISWAL VS	MARKAT NAGAR /112 /2026 () //	AOD20240000430C202600031
48	D-BLAPL/13629/2026	KAMLESH JATAV VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARPALLI /127 /2026 () //	
49	D-BLAPL/13630/2026	SIPUN BARIK @ MUNA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BHADRAK RURAL /283 /2026 () //	
50	D-BLAPL/13631/2026	RABI DANTA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BAUNISUNI /59 /2025 () //	AOD20220004577C202600035
51	D-BLAPL/13635/2026	BABULI MALLICK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BOUDH /89 /2026 () //	AOD20220004577C202600034
52	D-BLAPL/13637/2026	RAM DULARA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	/ / () //	AOD20240000069C202600016
53	D-BLAPL/13638/2026	ANSUMAN ABHIJIT SAHOO @ RAJA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SPL.TASK FORCE /17 /2025 () //	
54	D-BLAPL/13640/2026	RAMESH SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /136 /2026 () //	
55	D-BLAPL/13641/2026	UTTAM KUMAR MOHANTY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /399 /2025 () //	
56	D-BLAPL/13643/2026	SOUMITRI PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BOUDH /381 /2024 () //	AOD20220004577C202600036
57	D-CMAPL/20998/2026	Rabindra Bhoi	PRABHAKAR SABAT	/ /	AOD20260000172C202600016

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		state of Odisha and others		//	
58	D-CMAPL/21012/2026	NAMITA KUMARI SAHU	ADV.	//	
		VS	VS	0	
		STATE OF ODISHA		//	
59	D-CMP/20882/2026	BINODINI GIRI	PRAJNA SARITA MOHANTY	//	
		VS	VS	0	
		BASANTI GIRI		//	
60	D-CMP/20886/2026	GANESH CH. BEHERA	DARPAHARI DHAL	//	
		VS	VS	0	
		RUPTESH PATTNAIK		//	
61	D-CMP/20926/2026	SAROJ KUMAR SENAPATI	SRINIBASH SATAPATHY	//	
		VS	VS	0	
		INDIAN OVERSEAS BANK, CUTTACK		//	
62	D-CMP/20957/2026	ANKAL NARAYAN	ASHOK DAS	//	
		VS	VS	0	
		ABANTI PARICHHA		//	
63	D-CMP/21017/2026	HRUSIKESHA NANDA	RAMESH KUMAR AGRAWAL	//	
		VS	VS	0	
		SARBESWAR NANDA		//	
64	D-CMP/21034/2026	GOPAL PRASAD SATAPATHY	SUMITRA MOHANTY	//	
		VS	VS	0	
		COLLECTOR, BARGARH		//	
65	D-CONTC/20804/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/2743/2026	VS	VS	0	
		COMMISSIONER CUM SECRETARY, PANCHAYATI RAJ DEPARTMENT, ODISHA, BHUBANESWAR		//	
66	D-CONTC/20805/2026	MANI PRASAD SAMANTA	ADV.	//	
		VS	VS	0	
		AJAYA KUMAR PATRA, DISTRICT EDUCATION OFFICER, GANJAM		//	
67	D-CONTC/20806/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/2734/2026	VS	VS	0	
		DIRECTOR CUM EX OFFICIO ADDITIONAL SECRETARY, ST AND SC DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR		//	
68	D-CONTC/20810/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/2739/2026	VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-CONTC/20813/2026 CONTC/2744/2026	COMMISSIONER CUM PRINCIPAL SECRETARY, PANCHAYATI RAJ DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, WELFARE DEPARTMENT, ODISHA, BHUBANESWAR	VS VS	// 0 //	
70	D-CONTC/20815/2026 CONTC/2747/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, REVENUE DEPARTMENT, ODISHA, BHUBANESWAR	VS VS	// 0 //	
71	D-CONTC/20816/2026 CONTC/2740/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, WELFARE DEPARTMENT, ODISHA, BHUBANESWAR	VS VS	// 0 //	
72	D-CONTC/20817/2026 CONTC/2737/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, TRIBAL WELFARE DEPARTMENT, ODISHA, BHUBANESWAR	VS VS	// 0 //	
73	D-CONTC/20819/2026 CONTC/2735/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DISTRICT PANCHAYAT OFFICER, SUNDARGARH	VS VS	// 0 //	
74	D-CONTC/20820/2026 CONTC/2749/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, PANCHAYATI RAJ DEPARTMENT, ODISHA, BHUBANESWAR	VS VS	// 0 //	
75	D-CONTC/20821/2026	PRAMOD KUMAR SAHOO VS ARCHANA DAS, OAS	AMIT PRASAD BOSE VS	// 0 //	
76	D-CONTC/20822/2026 CONTC/2750/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, PANCHAYAT RAJ DEPARTMENT, ODISHA, BHUBANESWAR	VS VS	// 0 //	
77	D-CONTC/20825/2026 CONTC/2745/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, PANCHAYAT RAJ DEPARTMENT, ODISHA, BHUBANESWAR	VS VS	// 0 //	
78	D-CONTC/20827/2026 CONTC/2738/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, PANCHAYAT RAJ DEPARTMENT, ODISHA, BHUBANESWAR	VS VS	// 0 //	
79	D-CONTC/20831/2026 CONTC/2736/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, ST AND SC DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR	VS VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-CONTC/20832/2026 CONTC/2733/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, ST AND SC DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR	VS	// () //	
81	D-CONTC/20834/2026 CONTC/2730/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, ST AND SC DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR	VS	// () //	
82	D-CONTC/20838/2026 CONTC/2728/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, ST AND SC DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR	VS	// () //	
83	D-CONTC/20840/2026 CONTC/2727/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DIRECTOR, ST AND SC DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR	VS	// () //	
84	D-CONTC/20842/2026 CONTC/2751/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, ST AND SC DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR	VS	// () //	
85	D-CONTC/20843/2026 CONTC/2732/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, ST AND SC DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR	VS	// () //	
86	D-CONTC/20844/2026	SARAT CHANDRA PATRA VS S.N GIRISH, SECRETARY PANCHYAT RAJ DEPTT.	ADV VS	// () //	AOR20220001611C202600078
87	D-CONTC/20845/2026	RANJAN KUMAR SHARMA VS ASHISH ISHWAR PATIL, COLLECTOR AND DISTRICT MAGISTRATE DHENKANAL	ADV VS	// () //	AOR20220001535C202600098
88	D-CONTC/20846/2026	TAPAS ROUT VS RABINARAYAN ACHARYA, TAHASILDAR MAHAKALAPADA	ADV VS	// () //	AOD20240000557C202600056
89	D-CONTC/20847/2026	BALABHADRA SAHOO VS SRINJAY KUMAR, ASSISTANT PROVIDENT FUND COMMISSIONER	ADV VS	// () //	AOR20220003390C202600019
90	D-CONTC/20850/2026 CONTC/2742/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, ST AND SC DEVELOPMENT AND MINORITY WELFARE DEPT., ODISHA, BHUBANESWAR	VS	// () //	
91	D-CONTC/20851/2026	RANJITA PRADHAN	ADV.	//	

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
92	D-CONTC/20853/2026	ASWATHY S., IAS		//	
	CONTC/2748/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
		VS	VS	0	
93	D-CONTC/20855/2026	COMMISSIONER CUM SECRETARY, ST AND SC DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR		//	
	CONTC/2746/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
		VS	VS	0	
94	D-CONTC/20859/2026	COMMISSIONER CUM SECRETARY, ST AND SC DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR		//	
	CONTC/2741/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
		VS	VS	0	
95	D-CONTC/20876/2026	DISTRICT SOCIAL WELFARE OFFICER, BALASORE		//	
	CONTC/2753/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
		VS	VS	0	
96	D-CONTC/20879/2026	SECRETARY, ST AND SC DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR		//	
	CONTC/2729/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
		VS	VS	0	
97	D-CONTC/20913/2026	DISTRICT WELFARE OFFICER, SONEPUR		//	
		BASANTI KAR	ADV.	//	
		VS	VS	0	
98	D-CONTC/20924/2026	MANOJ KUMAR PRADHAN, TAHASILDAR, NIMAPARA		//	
		J.KURMA RAO	ADV.	//	
		VS	VS	0	
99	D-CONTC/20937/2026	BALA MUKUNDA BHUYAN, DIRECTOR, ELEMENTARY EDUCATION, KHORDHA		//	
		DEBASIS GAUDA	ADV.	//	
		VS	VS	0	
100	D-CONTC/20941/2026	SACHIDANANDA NAYAK, REG. BERHAMPUR UNIVERSITY		//	
		MAYADHAR SETHI	ADV.	//	
		VS	VS	0	
101	D-CONTC/20945/2026	CHANCHAL RANA, COMMISSIONER, BMC, KHORDHA		//	
		JAGABANDHU DAS	ADV.	//	
		VS	VS	0	
102	D-CONTC/20949/2026	CHANCHAL RANA, COMMISSIONER, BMC, KHORDHA		//	
		BANSHIDHAR NAIK	ADV.	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CONTC/20970/2026	CHANCHAL RANA,COMMISSIONER, BMC, KHORDHA BIJAYANANDA TRIPATHY VS	ADV. VS	// // ()	
104	D-CONTC/20973/2026	KHILAR RISHIKESH DNYANDEO, IPS M.C. OF GRAM PANCHAYAT HIGH SCHOOL, KISHORENIPASAD VS	ADV. VS	// // ()	
105	D-CONTC/20977/2026	DR N. THIRUMALA NAIK, IAS M.C. OF DEVELOPMENT OF JANASAMAJ GIRLS HIGH SCHOOL,KENDUDHIPI VS	ADV. VS	// // ()	
106	D-CONTC/20993/2026	SATYABAN DHAL VS BASANTA KUMAR NAYAK, DISTRICT EDUCATION OFFICER, BALASORE	RUDRA M BISHWAL VS	// // ()	AOR20230000358C202600003
107	D-CONTC/20995/2026	RABINDRA BEHERA VS MAHENDRA KUMAR BEHERA, TAHASILDAR KHAIRA,BALESORE	ADV VS	// // ()	AOD20240000586C202600130
108	D-CONTC/21027/2026	SABITA SAHU VS DIBYASHREE MALLICK, OAS, ADDL. TAHASILDAR, BHUBANESWAR	ADV. VS	// // ()	
109	D-CRLA/13649/2026	ANUP KUMAR DAS VS STATE OF ODISHA(VIG.)	PRAFULLA KUMAR MOHAPATRA VS	SAMBALPUR VIGILANCE /45 /2002 // ()	
110	D-CRLLP/13566/2026	CBI VS SUKANTA SWAIN	SARTHAK NAYAK VS	//0 // ()	
111	D-CRLMA/13605/2026	KABIRAJ LENKA VS RASMI RANJAN PATSANI @ SAMBHU @ RASHMI RANJAN PATTSHANI	BISHNU PRASAD PRADHAN VS	TOMANDO /48 /2026 // ()	
112	D-CRLMC/13529/2026	SALMAN MURMU VS STATE OF ODISHA	BISWAJIT NAYAK VS	CHANDUA /78 /2023 // ()	
113	D-CRLMC/13530/2026	RAM NIRANJAN MOHAPATRA VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	TIGIRIA /276 /2024 // ()	

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CRLMC/13532/2026	DHANARANJAN BOSE VS STATE OF ODISHA	SAIBRATA RATH VS	AUL /518 /2023 () //	
115	D-CRLMC/13537/2026	A. SAROJINI VS STATE OF ODISHA	SAMIR KUMAR MISHRA,(SR. ADV.) VS	BALIANTA P.S. /33 /2024 () //	
116	D-CRLMC/13539/2026	RAKESH @ RAJESH KUMAR SAHU VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	BANHARPALI /62 /2016 () //	
117	D-CRLMC/13542/2026	ANJAN KUMAR PRADHAN VS STATE OF ODISHA	STHITI PRAGYAN SUNANDINI VS	REAMAL /127 /2009 () //	
118	D-CRLMC/13596/2026	KARUNAKAR SWAIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	CHATRAPUR /405 /2025 () //	
119	D-CRLMC/13620/2026	RATNAKAR SETHY VS STATE OF ODISHA(VIG.)	CHIRANJEEV BIDYABHUSHAN VS	CUTTACK VIGILANCE /9 /2022 () //	
120	D-CRLMC/13626/2026	BIKASH DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SPL.TASK FORCE /17 /2024 () //	
121	D-CRLMC/13627/2026	SOM @ KARTIK BEHERA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	BALASORE TOWN /253 /2017 () //	
122	D-CRLMC/13634/2026	BIKASH DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SPL.TASK FORCE /17 /2024 () //	
123	D-CRLMC/13647/2026	SK. ALLOUDIN VS STATE OF ODISHA	LAGNAJIT PATNAIK VS	BADACHANA /11 /2013 () //	
124	D-CRLMP/13511/2026	BABAJI CHARAN ROUTRAY VS NIRMAL KUMAR SAMAL	SUDHANSU SEKHAR JENA VS	/ /0 () //	
125	D-CRLMP/13570/2026	KHETRABASI JENA	PRADEEP KUMAR KHUNTIA	/ /0	

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMP/13578/2026	VIVEK GARG	AMIT PRASAD BOSE	//0	
		VS	VS	()	
		NEHA GAP GOEL @ GARG		//	
127	D-CRLMP/13600/2026	SUPRIYA SWATI SAHU	ACHYUTANANDA PATTANAİK	BASTA /294 /2025	AOD20240000586C202600131
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMP/13609/2026	VICTIM/INFORMANT	SUNANDA BISWAL	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/13613/2026	AJAYA KUMAR BEHERA	SOURAV DAS	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMP/13639/2026	TANMAYA KUMAR MAHAPATRA	TARA PRASAD MOHAPATRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLREV/13569/2026	SHRAYANS PRATAP	SAURAV TIBREWAL	//0	
		VS	VS	()	
		MAYURIKA PRATAP		//	
132	D-CRLREV/13587/2026	SUKANTI NAYAK	BISWARANJAN DALAI	//	AOR20220003722C202600085
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-EXP/20867/2026	NIRUPAMA MOHANTY @ JENA	PRAFULLA KUMAR KAR	//	
		VS	VS	()	
		TAHASILDAR, KENDRAPARA		//	
134	D-EXP/20904/2026	SASMITA SAHU	KRISHNA CHANDRA SAHU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-EXP/20905/2026	RASMI NAYAK	KRISHNA CHANDRA SAHU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-EXP/20909/2026	KASTURI MAJHI	KRISHNA CHANDRA SAHU	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-FAO/20871/2026	STATE OF ODISHA D.M., ORIENTAL INSURANCE CO. LTD., SAMBALPUR	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
138	D-FAO/20903/2026	AMBIKA JHANKAR CHAKRADHAR BARIK	SURENDRA KUMAR SAHOO	//	
		VS	VS	0	
139	D-FAO/20932/2026	STATE OF ODISHA MANAGING COMMITTEE OF BANKA BIHARI GIRLS HIGH SCHOOL, SWARN	KISHOR KUMAR SWARN	//	
		VS	VS	0	
140	D-FAO/20939/2026	STATE OF ODISHA RABINDRA KUMAR DASH	SANGRAM JENA	//	
		VS	VS	0	
141	D-FAO/20943/2026	STATE OF ODISHA BIMALENDU SEKHAR DASH	SANGRAM JENA	//	
		VS	VS	0	
142	D-FAO/20946/2026	STATE OF ODISHA SANTOSH KUMAR MAHANKUDA	SANGRAM JENA	//	
		VS	VS	0	
143	D-FAO/20947/2026	STATE OF ODISHA JAGANNATH PATTNAIK	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
144	D-FAO/20948/2026	STATE OF ODISHA RADHAMADHAB PRADHAN	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
145	D-FAO/20952/2026	STATE OF ODISHA AMBUJA SAHANI	SANGRAM JENA	//	
		VS	VS	0	
146	D-FAO/20967/2026	STATE OF ODISHA M.C. OF RAGHUNATHDEV U.P.(M.E) SCHOOL, PURI	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
147	D-FAO/20982/2026	STATE OF ODISHA AJAY KUMAR DALABEHERA	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-FAO/21007/2026	M.C. OF JAGATESWAR U.P.(M.E) SCHOOL, PURI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// () //	
149	D-JCRLA/13547/2026 JCRLA/121/2026	RANJAN KUMAR SAMAL VS STATE OF ODISHA	ADV. VS	BADACHANA /452 /2021 A.D.J.,CHANDIKHOLE(Jajapur) CT/0000065/2022	
150	D-JCRLA/13552/2026 JCRLA/122/2026	RAMESH SAHOO VS STATE OF ODISHA	ADV. VS	NIALI /157 /2014 1ST A.D.J., CUTTACK(Cuttack) ST/0000019/2015	
151	D-JCRLA/13554/2026 JCRLA/123/2026	BISWAMBAR SAHU VS STATE OF ODISHA	ADV. VS	MANGALPUR /11 /2006 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) ST/0000148/2006	
152	D-JCRLA/13555/2026 JCRLA/124/2026	TRIBAN MUNDA VS STATE OF ODISHA	ADV. VS	BARKOTE /437 /2021 DISTRICT AND SESSIONS JUDGE,DEOGARH(Debagarh) ST/0000026/2022	
153	D-MACA/20836/2026	SATYAJIT NAYAK VS BORRA PRADEEP RAY	PRABASH CHANDRA PATTANAIAK VS	// () //	
154	D-MACA/20931/2026	RINA BALIYARSINGH VS MANMOHAN SINGH	BISWAJIT MOHANTY VS	// () //	
155	D-MATA/20975/2026	SANTOSH CHARAN JENA VS MADHUCHHANDA BISOYI @ JENA	SUSANTA KUMAR LENKA VS	// () //	
156	D-RPFAM/20991/2026	SATYAPRIYA SAMAL VS MONALIKA PATRA	RAJESH RANJAN SAHOO VS	// () //	
157	D-RSA/20911/2026	COLLECTOR OF KHORDHA VS LALA MINATI RANI RAY	SWAYAMBHU MISHRA,A.S.C VS	// () //	LOD20240000194C202600173
158	D-RSA/21028/2026	DHRUBA PRADHAN VS LALITA PRADHAN	BUDHIRAM DAS VS	// () //	
159	D-TRP(C)/20848/2026	MOHINI GURU	PANCHANAN PANIGRAHI	//	AOD20250000009C202600043

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
160	D-TRPCL/13565/2026	GYANARANJAN GURU RASHMI RANJAN NAYAK	ABHIJIT DAS	//	AOR20220001788C202600002
		VS	VS	0	
161	D-WA/20835/2026	BANAJA ROUT MISSION DIRECTOR,NATIONAL HEALTH MISSION, BHUBANESHWAR		//	
		VS	VS	0	
162	D-WA/20996/2026	CHINMAYEE PATNAIK STATE OF ODISHA	SANJAY RATH,A.G.A	//	LOD20240000172C202600168
		VS	VS	0	
163	D-WA/21019/2026	SATYA NARAYAN RATH LAXMIPRIYA MOHAPATRA	DEEPALI MAHAPATRA	//	
		VS	VS	0	
164	D-WA/21033/2026	STATE OF ODISHA LAXMIPRIYA MOHAPATRA	DEEPALI MAHAPATRA	//	
		VS	VS	0	
165	D-WP(C)/20794/2026 WP(C)/14249/2026	STATE OF ODISHA BASANTA BALA	BIKASH KUMAR KUND	//	
		VS	VS	0	
166	D-WP(C)/20795/2026	STATE OF ODISHA BIJAY KUMAR BEHERA	SANGRAM KUMAR SINGH	//	
		VS	VS	0	
167	D-WP(C)/20796/2026	UNION OF INDIA HIMANSU SEKHAR SENAPATI	SANGRAM KUMAR SINGH	//	
		VS	VS	0	
168	D-WP(C)/20797/2026	UNION OF INDIA DIPANJALEE MAJHI	AMIYA KUMAR BEHERA	//	
		VS	VS	0	
169	D-WP(C)/20798/2026 WP(C)/14305/2026	MAHANADI COALFIELDS LIMITED (MCL), SAMBALPUR LAXMI PRADHAN	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
170	D-WP(C)/20799/2026	STEEL AUTHORITY INDIA LTD.,SUNDARGARH DIPAK KUMAR AGARWALLA	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/20800/2026 WP(C)/14282/2026	THE ASST. COMMISSIONER OF STATE TAX, CT AND GST CIRCLE, MAYURBHANJ AVIMANYU SAHOO VS STATE OF ODISHA	JITENDRA KUMAR LENKA VS	// // 0 //	
172	D-WP(C)/20801/2026 WP(C)/14283/2026	KUNJA BIHARI POT AHL VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// // 0 //	
173	D-WP(C)/20802/2026	PRANAKRUSHNA PANDA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// // 0 //	
174	D-WP(C)/20803/2026	RAJENDRA KUMAR TULSI VS STATE OF ODISHA	SOMA PATNAIK VS	// // 0 //	AOD20260000117C202600019
175	D-WP(C)/20807/2026	M/S. COTTAGE DESIGNS PRIVATE LIMITED, BHUBANESHWAR VS THE ADDITIONAL COMMISSIONER OF STATE TAX (APPEALS), BHUBANESWAR	RESHMI KUMAR TRIPATHY VS	// // 0 //	
176	D-WP(C)/20808/2026	MIHIR KUMAR SARANGI VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// // 0 //	
177	D-WP(C)/20809/2026	PRABIR KUMAR DAS VS STATE OF ODISHA	VS	// // 0 //	
178	D-WP(C)/20811/2026 WP(C)/14269/2026	TAPAN BAIRIGANJAN VS STATE OF ODISHA	SONALI PANDA VS	// // 0 //	
179	D-WP(C)/20812/2026	AJAY KUMAR SING VS UNION OF INDIA	RAICHARAN MOHAPATRA VS	// // 0 //	
180	D-WP(C)/20814/2026	SADHU CHANDRA @ CHARAN TURUK VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// // 0 //	
181	D-WP(C)/20818/2026	SABITRI DAKUA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// // 0 //	

ORISSA HIGH COURT**FILING REPORT AS ON :06/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/20823/2026	RUPA BEWA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
183	D-WP(C)/20824/2026	BISWAJIT ROY VS STATE OF ODISHA	BIBHUDANANDA MUDULI VS	// 0 //	
184	D-WP(C)/20826/2026	BARSARANI SETHI VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //	
185	D-WP(C)/20828/2026	BASANT MAHUNTA VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //	
186	D-WP(C)/20829/2026	NIRUPAMA DEHURI VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
187	D-WP(C)/20830/2026 WP(C)/14290/2026	BINATI DAS VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
188	D-WP(C)/20833/2026	SITARAM SAHU VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //	
189	D-WP(C)/20837/2026	JOGINDRA SAHU VS STATE OF ODISHA	SAURABHA SAMAL VS	// 0 //	
190	D-WP(C)/20839/2026	TEPA SINGH @ SING VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //	
191	D-WP(C)/20841/2026	SWAPNARANI SAMANTRAY VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //	
192	D-WP(C)/20849/2026	MANOJ KUMAR DAS VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	// 0 //	
193	D-WP(C)/20852/2026	PRADEEPTA KUMAR MOHANTY	SAIBRATA RATH	//	

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/20854/2026	MADHABA PARIDA	SUSHANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/20856/2026	ASHISH KUMAR BAHALI	SUSHANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/20857/2026	ADWAITA PRASAD MALLIK	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/20858/2026	LICHFL CARE HOMES LTD., MUMBAI	SUVASHISH PATTANAİK	//	
		VS	VS	0	
		THE SECRETARY ODISHA REAL ESTATE REGULATION AUTHORITY, BHUBANESWAR		//	
198	D-WP(C)/20860/2026	DEBARAJ SAHU	DHANOJ KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/20861/2026	RODANA SAHU	DHANOJ KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/20862/2026	DR. ADITYA KIRAN DASH	GOUTAM CHARAN ROUT	//	
		VS	VS	0	
		SADHANA PANDA		//	
201	D-WP(C)/20863/2026	KUNTALA PRADHAN	DHANOJ KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/20864/2026	JAGANATH SAHU	DHANOJ KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/20865/2026	MENAKA SAHU	DHANOJ KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/20866/2026	DAMBARU BHATARA	SANGRAM KESHARI ROUT	//	
		VS	VS	0	

ORISSA HIGH COURT**FILING REPORT AS ON :06/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/20868/2026	STATE OF ODISHA DEBANANDA PRADHAN VS	DHANOJ KUMAR SAHOO VS	// // 0	
206	D-WP(C)/20869/2026	STATE OF ODISHA BHANUMATI MAHAKUD VS	DHANOJ KUMAR SAHOO VS	// // 0	
207	D-WP(C)/20870/2026	STATE OF ODISHA SANJAY KUMAR PRADHAN VS	DHANOJ KUMAR SAHOO VS	// // 0	
208	D-WP(C)/20872/2026	STATE OF ODISHA ARUN @ ARUNA BEHERA VS	DHANOJ KUMAR SAHOO VS	// // 0	
209	D-WP(C)/20873/2026	STATE OF ODISHA DR.RUCHA CHHAJED VS	AVIJIT MISHRA VS	// // 0	
210	D-WP(C)/20874/2026	STATE OF ODISHA CHOUDHURY ROUT VS	DHANOJ KUMAR SAHOO VS	// // 0	
211	D-WP(C)/20875/2026	STATE OF ODISHA RAKESH KUMAR JENA VS	BUDHIRAM DAS VS	// // 0	
212	D-WP(C)/20877/2026	STATE OF ODISHA BIDYUTPRAVA MISHRA VS	BUDHIRAM DAS VS	// // 0	
213	D-WP(C)/20878/2026	STATE OF ODISHA RATNAKAR MAHAPATRA VS	ARUPANANDA GOSWAMY VS	// // 0	
214	D-WP(C)/20880/2026	STATE OF ODISHA JANARDAN PRADHAN VS	BUDHIRAM DAS VS	// // 0	
215	D-WP(C)/20881/2026	STATE OF ODISHA ILLARANI SATAPATHY VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// // 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/20883/2026	RABI SINGH VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// () //	
217	D-WP(C)/20884/2026	M/S SMV BEVERAGES PRIVATE LIMITED, NAGPUR VS STATE OF ODISHA	SANTOSH KUMAR MISHRA VS	// () //	
218	D-WP(C)/20885/2026	LAXMIDHAR BARIK VS STATE OF ODISHA	BISWAJIT PARIDA VS	// () //	
219	D-WP(C)/20887/2026	SUNITA CHOUDHARY VS STATE OF ODISHA	DEVAVRAT DEVESH VS	// () //	
220	D-WP(C)/20888/2026	SRINATH NAYAK VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// () //	
221	D-WP(C)/20889/2026	MAHESWAR NAIK VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	KANANBALA ROY CHOUDHURY VS	// () //	AOR20220001523C202600052
222	D-WP(C)/20890/2026	BASANTA KUMAR MAHALIK VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// () //	
223	D-WP(C)/20891/2026	STATE OF ODISHA VS PABITRA NAYAK	DEBARAJ MOHANTY, A.G.A VS	// () //	LOD20240000200C202600158
224	D-WP(C)/20892/2026	A.VIJAYA LAXMI NAIDU VS UNION OF INDIA	SAIBRATA RATH VS	// () //	
225	D-WP(C)/20893/2026	MAMITA MALIK VS STATE OF ODISHA	ANSHUMAN DAS VS	// () //	
226	D-WP(C)/20894/2026	JAYANTI MALIK VS STATE OF ODISHA	KEDAR KUMAR DASH VS	// () //	
227	D-WP(C)/20895/2026	SANDHYARANI TRIPATHY	TRILOCHAN DASH	//	AOR20220002374C202600053

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/20896/2026	SANDHYARANI PANDA	ANSHUMAN DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/20897/2026	M/S NIHAR RANJAN UPADHYAYA, BHADRAK	ANIRUDH SANGANERIA	//	
		VS	VS	()	
		JOINT COMMISSIONER OF COMMERCIAL (APPEAL) CT AND GST, BALASORE		//	
230	D-WP(C)/20898/2026	ARUN KUMAR SETHI	PRAKASH KUMAR ROUT	//	
		VS	VS	()	
		CHAIRMAN, CUM MANAGING DIRECTOR, ODISHA POWER TRANSMISSION CORPORATION LTD, KHURDA		//	
231	D-WP(C)/20899/2026	ARPANA RAMANI	SANTOSH KUMAR DWIVEDY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/20900/2026	ASHOK KUMAR RAY	SUBHENDU KUMAR NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/20901/2026	SAPTAGIRI KANDHAPAN	DAITARI BEHERA	//	
		VS	VS	()	
		ADDITIONAL CT AND GST OFFICER, KORAPUT		//	
234	D-WP(C)/20902/2026	DIPTIPRAVA SATAPATHY	SIDHARTHA MISHRA	//	
		VS	VS	()	
		THE TAHASILDAR BHUBANESWAR		//	
235	D-WP(C)/20906/2026	M/S CARE SECURITY @ ALLIED SERVICES	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202600076
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/20907/2026	KARTIK PATRA	SANGRAM MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/20908/2026	KALI CHARANA RANA	SANGRAM MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/20910/2026	BISWANATH JENA	SANGRAM MISHRA	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/20912/2026	STATE OF ODISHA ULLAS JENA VS	PITAMBAR PANDA VS	// // 0	
240	D-WP(C)/20914/2026	STATE OF ODISHA BHUBAN BHUSAN NAYAK VS	SHUBHENDU KUMAR PARIDA VS	// // 0	
241	D-WP(C)/20915/2026	STATE OF ODISHA JAYABHARAT SAHU VS	JYOTI RANJAN KHUNTIA VS	// // 0	
242	D-WP(C)/20916/2026	STATE OF ODISHA RATIRANJAN BEHERA VS	JIBAN KANTA PATTANAIAK VS	// // 0	
243	D-WP(C)/20917/2026	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR PRASANTA KUMAR NAYAK VS	KUNAL KUMAR SWAIN VS	// // 0	
244	D-WP(C)/20918/2026	STATE OF ODISHA ASHOK KUMAR PRADHAN VS	KUNAL KUMAR SWAIN VS	// // 0	
245	D-WP(C)/20919/2026	STATE OF ODISHA SOUDAMINI PATRA VS	LAMBODOR ACHARI VS	// // 0	AOR20220001311C202600042
246	D-WP(C)/20920/2026	STATE OF ODISHA SUPRIYA MOHANTY VS	KUNAL KUMAR SWAIN VS	// // 0	
247	D-WP(C)/20921/2026	STATE OF ODISHA SWOSTIPRIYA SWAIN VS	SWAGAT MISHRA VS	// // 0	AOD20220003726C202600001
248	D-WP(C)/20922/2026	PEGASUS ASSETS RECONSTRUCTION PVT LTD ASISH KUMAR MOHANTY VS	KUNAL KUMAR SWAIN VS	// // 0	
249	D-WP(C)/20923/2026	STATE OF ODISHA RABINDRA KUMAR DASH VS	SANGRAM JENA VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/20925/2026	GEETANJALI SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
251	D-WP(C)/20927/2026	GURU PRASAD ROUT VS STATE OF ODISHA	HEMANTA KUMAR RATSINGH VS	// 0 //	
252	D-WP(C)/20928/2026	MOTILAL PATEL VS UNION OF INDIA	SAGARIKA SAHOO VS	// 0 //	
253	D-WP(C)/20929/2026	SUSAMA NAIK VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
254	D-WP(C)/20930/2026	MANAGING COMMITTEE OF ASHABRUNDABANA VS STATE OF ODISHA	GRISAL KUSHAWAH VS	// 0 //	
255	D-WP(C)/20933/2026	SUDAM MUDULI VS STATE OF ODISHA	SHANTI RANJAN BEHERA VS	// 0 //	
256	D-WP(C)/20934/2026	SHREE GOPAL GOSALA, BARGARH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
257	D-WP(C)/20935/2026	POLAKI DILESWAR RAO VS THE REGISTRAR-CO-OPERATIVE SOCIETIES, BHUBANESWAR	SATYA RANJAN MULIA VS	// 0 //	
258	D-WP(C)/20936/2026	RUKMANI MERLI VS ODISHA GRAMEEN BANK, SAMBALPUR	BANSHIDHAR SATAPATHY VS	// 0 //	
259	D-WP(C)/20938/2026	AHIDA BIBI VS STATE OF ODISHA	SUBASH CHANDRA SATAPATHY VS	// 0 //	
260	D-WP(C)/20940/2026	SHREE GOPAL GOSALA, BARGARH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
261	D-WP(C)/20942/2026	NIRANJAN BARIK	BANSHIDHAR SATAPATHY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/20944/2026	SHREE GOPAL GOSALA, BARAGARH	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/20950/2026	BANAMBER MISHRA	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/20951/2026	BARUNA BHOI	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/20953/2026	DRUPATI PADHAN	MANOJ KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/20954/2026	DIOCESE OF PHULBANI, KANDHAMAL	ALOK KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/20955/2026	SOMANATH PALAI	SMRUTI RANJAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/20956/2026	GOLAP DAS @ GOLAP BEHERA	MANOJ KUMAR PANDA	//	
		VS	VS	0	
		BIJULI BEHERA		//	
269	D-WP(C)/20958/2026	ARUN KUMAR AGARWAL	ANURAG PATI	//	
		VS	VS	0	
		RESERVE BANK OF INDIA		//	
270	D-WP(C)/20959/2026	SANTOSH KUMAR GHIBILA	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/20960/2026	MD.ABDUR RAHEMAN	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/20961/2026	JATESWARDEV HIGHER SECONDARY SCHOOL OF BIKSHATI, KUNDARCOANDEVA, PURI	SHANTANU KUNDARCOANDEVA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/20962/2026	STATE OF ODISHA BASANTI SAMAL VS	ASHOK DAS VS	// // 0	
274	D-WP(C)/20963/2026	STATE OF ODISHA SIBA NAYAK VS	SUVASHISH PATTANAİK VS	// // 0	
275	D-WP(C)/20964/2026	STATE OF ODISHA SANAT PRADHAN VS	SWAPNIL ROY VS	// // 0	AOR20220001600C202600116
276	D-WP(C)/20965/2026	UNION OF INDIA TARINI PRASAD TRIPATHY VS	BAIDHAR SAHOO VS	// // 0	
277	D-WP(C)/20966/2026	REGISTRAR CO-OPERATIVE SOCIETIES, ODISHA LEEPI SWAIN VS	SAUBHAGYA KUMAR SAMAL VS	// // 0	
278	D-WP(C)/20968/2026	STATE OF ODISHA SUNIL KUMAR RATH VS	BRAHMANANDA TRIPATHY VS	// // 0	
279	D-WP(C)/20969/2026	STATE OF ODISHA DCG PVT.LTD., BHUBANESWAR VS	BRAHMANANDA TRIPATHY VS	// // 0	
280	D-WP(C)/20971/2026	STATE OF ODISHA DCG PRIVATE LIMITED, KHORDHA VS	BRAHMANANDA TRIPATHY VS	// // 0	
281	D-WP(C)/20972/2026	STATE OF ODISHA DCG PVT. LTD, BHUBANESWAR VS	BRAHMANANDA TRIPATHY VS	// // 0	
282	D-WP(C)/20974/2026	STATE OF ODISHA MANAS RANJAN SWAIN VS	BRAHMANANDA TRIPATHY VS	// // 0	
283	D-WP(C)/20976/2026	STATE OF ODISHA MAMATA BASTIA VS	DURGA PRASANNA BEHERA VS	// // 0	AOD20230000737C202600075
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :06/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/20978/2026	SITA DANDSENA VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //	AOR20220002374C202600054
285	D-WP(C)/20979/2026	ASHOK KUMAR MOHAPATRA VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //	
286	D-WP(C)/20980/2026	DINABANDHU PANDE VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //	AOD20240000366C202600064
287	D-WP(C)/20981/2026	TELURAM SHARMA VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	// 0 //	
288	D-WP(C)/20983/2026	MANMAT @ MANMATH MEHER VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	// 0 //	
289	D-WP(C)/20984/2026	BADRINATH PANDA VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	// 0 //	
290	D-WP(C)/20985/2026	ANJANA PATTNAIK@ PATTNAYEK VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	// 0 //	
291	D-WP(C)/20986/2026	JAGADANANDA MUND VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	// 0 //	
292	D-WP(C)/20987/2026	SOUMYA RANJAN SWAIN VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //	
293	D-WP(C)/20988/2026	RUPESH SEN @ RUPESH KUMAR SEN @ SAHU VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	// 0 //	
294	D-WP(C)/20989/2026	TULSIRAM HOTA VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	// 0 //	
295	D-WP(C)/20990/2026	SEKH ARIFF @ SK.ARIFF	DEEPALI MAHAPATRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/20992/2026	MADAN SAHU	SAURABHA SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/20994/2026	SUCHISMITA COLLEGE OF NURSING AND RESEARCH	SUBHANKAR ROUT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/20995/2026	KHIRODINI PRADHAN	TRILOCHAN DASH	//	AOR20220002374C202600055
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/20997/2026	R.TUMBANATH REDDY	SASWATI MOHAPATRA	//	
		VS	VS	()	
		UNION OF INDIA		//	
300	D-WP(C)/20998/2026	KRISHNARANI BAIGA	TRILOCHAN DASH	//	AOR20220002374C202600056
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/20999/2026	PRABHAT KUMAR DASH	RUDRA NARAYAN PARIJA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/21000/2026	ANJAN KUMAR BISWAL	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/21001/2026	SAGARIKA SAHU	SIDHARTH SANKAR MOHAPATRA	//	AOR20220001491C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/21002/2026	BINATA DAS	SIDHARTH SANKAR MOHAPATRA	//	AOR20220001491C202600003
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/21003/2026	RANJAN PRADHAN	SAROJ KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/21004/2026	RAJENDRA KUMAR PATRA	JAGANNATH BHUYAN	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/21005/2026	STATE OF ODISHA ANIL KUMAR RAY VS	KUNAL KUMAR SWAIN VS	// // ()	
308	D-WP(C)/21006/2026	STATE OF ODISHA HARIHARA PANDA VS	AMIYA KUMAR MOHANTY A VS	// // ()	
309	D-WP(C)/21008/2026	STATE OF ODISHA NIRANJAN ROHIDAS VS	BYOMOKESH SAHOO VS	// // ()	
310	D-WP(C)/21009/2026	STATE OF ODISHA TRUPTI ENTERPRISES PVT LTD VS UNION OF INDIA	RABI NARAYAN ROUT VS	// // ()	AOR20220001445C202600041
311	D-WP(C)/21010/2026	STATE OF ODISHA SUPRITI NAYAK VS	KUNAL KUMAR SWAIN VS	// // ()	
312	D-WP(C)/21011/2026	STATE OF ODISHA MANORANJAN PATRA VS	ULLASH CHANDRA MOHANTY VS	// // ()	
313	D-WP(C)/21013/2026	STATE OF ODISHA SANTOSH KUMAR ROUTRAY VS	BIDYADHAR MANSING VS	// // ()	
314	D-WP(C)/21014/2026	STATE OF ODISHA JYOSHNNARANI RANSINGH VS	SIDHARTH SANKAR MOHAPATRA VS	// // ()	AOR20220001491C202600004
315	D-WP(C)/21015/2026	STATE OF ODISHA AKASH KUMAR BEHERA VS	RABI NARAYAN PANDA VS	// // ()	
316	D-WP(C)/21016/2026	STATE OF ODISHA GANGA SYAM PRADHAN VS	BIBHU PRASAD PANDA VS	// // ()	
317	D-WP(C)/21018/2026	MAHANADI COALFIELDS LTD., JAGANNATH AREA, TALCHER BAIDHAR SAHOO VS	RABI NARAYAN PANDA VS	// // ()	
		CHIEF EXECUTIVE OFFICER, TATA POWER NORTHERN ODISHA DISTRIBUTION LTD, BALASORE			

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/21020/2026	JAYERA BIBI VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
319	D-WP(C)/21021/2026	RAS BIHARI NATH VS STATE OF ODISHA	AMIT KUMAR NATH VS	// 0 //	
320	D-WP(C)/21022/2026	ABDUL RAFIK VS STATE OF ODISHA	SANJAY KUMAR DAS VS	// 0 //	
321	D-WP(C)/21023/2026	BEDASNATA NAYAK VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
322	D-WP(C)/21024/2026	PRITI REKHA SINGH VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
323	D-WP(C)/21025/2026	M/S. NEELACHAKRA HEIGHTS PVT LTD., BHUBANESWAR VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
324	D-WP(C)/21026/2026	SUJAY KUMAR VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
325	D-WP(C)/21029/2026	ABDUL RAFIK VS STATE OF ODISHA	SANJAY KUMAR DAS VS	// 0 //	
326	D-WP(C)/21030/2026	CHANDRAKANTI ROUT VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
327	D-WP(C)/21031/2026	RAJIBRANJAN BOSE VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
328	D-WP(C)/21032/2026	CHHABIRANI BARIK VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //	
329	D-WP(C)/21035/2026	SANTOSH KUMAR	SAIBRATA RATH	//	

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/21036/2026	ANU BEHERA	SANJAY KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/21037/2026	M/S PALLAVA GRANITE INDUSTRIES, TAMIL NADU	PRATIK DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/21038/2026	BIJU JENA	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/21039/2026	M/S SAGAR MINING AND METAL INDUSTRIES (P) LTD	KAJAL SAHOO	//	AOR20220001613C202600057
		VS	VS	0	
		COMMISSIONER OF COMMERCIAL TAXES, ODISHA		//	
334	D-WP(C)/21040/2026	ASHISH MOHANTY	SASWATI MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/21041/2026	TARAKNATH DAS	Kajal Sahoo	//	AOR20220001613C202600058
		VS	VS	0	
		ASSISTANT COMMISSIONER OF CT AND GST		//	
336	D-WP(C)/21042/2026	GOPAL PRASAD SATAPATHY	SUMITRA MOHANTY	//	
		VS	VS	0	
		THE COLLECTOR, BARAGARH		//	
337	D-WP(C)/21043/2026	SHANKAR PRASAD PANDA	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/21044/2026	PRAMOD KUMAR SAHU	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/21045/2026	MANAS RANJAN PANDA	GYANA RANJAN SETHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/21046/2026	JAGABANDHU BEHERA	PRASANNA KUMAR PANDA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/21047/2026	STATE OF ODISHA PRAMILA CONSTRUCTION AND BUILDERS PVT.LTDS VS	SHRUTI SUMAN BHUYAN VS	// // ()	
342	D-WPCRL/13523/2026	STATE OF ODISHA MARKANDA PARIDA VS	RITURANJAN CHHOTARAY VS	// BANKI /230 /2026 ()	AOR20220003344C202600015
343	D-ABLAPL/13512/2026	SUPERINTENDENT OF POLICE, RURAL NILACHALA MAHANAND @ PASA MAHANAND VS	TRILOCHAN NANDA VS	// KOMNA PS /138 /2026 ()	
344	D-ABLAPL/13516/2026	STATE OF ODISHA SASANKA SEKHAR SAHANI VS	RAKESH BEHERA VS	// ATTABIRA /164 /2026 ()	
345	D-ABLAPL/13517/2026	STATE OF ODISHA ASIS KUMAR SINHA VS	SOUMYA JYOTI BISWAL VS	// //0 ()	
346	D-ABLAPL/13518/2026	DEPUTY DIRECTOR, ENFORCEMENT DIRECTORATE, GOVT. OF INDIA, BHUBANESWAR SURENDRA SAHOO @ SURENDRA KUMAR SAHOO VS	AMITAV TRIPATHY VS	// ITAMATI /149 /2026 ()	
347	D-ABLAPL/13519/2026	STATE OF ODISHA NIRMAL NAIK VS	SNEHASISH BEHERA VS	// //0 ()	
348	D-ABLAPL/13525/2026	STATE OF ODISHA JOGI MAJHI @ PABITRA MOHAN MAJHI VS	IPSIT AUROBINDO ACHARYA VS	// BEGUNIA P.S. /178 /2026 ()	
349	D-ABLAPL/13531/2026	STATE OF ODISHA GITA @ GITANJALI MALLICK VS	BICHITRA NARAYANA SATAPATHY VS	// PARADEEP LOCK /132 /2026 ()	
350	D-ABLAPL/13534/2026	STATE OF ODISHA BIJAYANANDA SAHOO VS	RAJAKISHORE SAHOO VS	// //0 ()	
351	D-ABLAPL/13535/2026	ALTAFUL HAQ CHANDU SHA @ CHANDU KHAN VS STATE OF ODISHA	ASHOK KUMAR GHADAI VS	// PIPLI /559 /2022 () //	

ORISSA HIGH COURT**FILING REPORT AS ON :06/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/13536/2026	CHANDU SHA @ CHANDU KHAN VS STATE OF ODISHA	ASHOK KUMAR GHADAI VS	PIPLI /550 /2022 () //	
353	D-ABLAPL/13538/2026	DEEPAK DAS @ DEEPAK KUMAR DAS VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MANCHESWAR P.S. /253 /2022 () //	AOR20220001297C202600114
354	D-ABLAPL/13540/2026	PRADEEP KUMAR SAGAR @ PRADEEP SAGAR VS STATE OF ODISHA	BIBHUTI BHUSHAN KUMBHAR VS	BIRMAHARAJPUR /34 /2026 () //	AOR20230001126C202600003
355	D-ABLAPL/13541/2026	ANSHUMAN PARIDA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	PARADEEP MODEL /102 /2026 () //	
356	D-ABLAPL/13543/2026	SK FARIDUDDIN @ FARID UDDIN VS STATE OF ODISHA	SUBRATA PANDA VS	BALIKUDA /206 /2024 () //	AOR20220001729C202600011
357	D-ABLAPL/13545/2026	RAKI SWAIN VS STATE OF ODISHA	AMLAN MOHANTY VS	KUAKHIA /185 /2026 () //	
358	D-ABLAPL/13546/2026	SK. NASIRUDDIN VS STATE OF ODISHA	AMLAN MOHANTY VS	JODA /384 /2025 () //	
359	D-ABLAPL/13550/2026	DIPU @ DEEPAK MALLA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	ERASAMA /156 /2026 () //	
360	D-ABLAPL/13551/2026	S.K. YUSUF VS STATE OF ODISHA	ASIT KUMAR JENA VS	JATNI P.S. /126 /2021 () //	
361	D-ABLAPL/13556/2026	BRAJA SUNDAR GOUDA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	JARADA /118 /2026 () //	
362	D-ABLAPL/13559/2026	MD. ROHIT VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BARBIL /173 /2026 () //	
363	D-ABLAPL/13561/2026	BHABANI DEY	JAGANNATH KAMILA	SORO /363 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/13562/2026	ASHOK KUMAR MALIK	DIPTIREKHA NANDA	NISCHINTAKOILI /92 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/13563/2026	HARI BHOI @ KHUSIRAM BHOI	RAMAKANTA MISHRA	PUINTALA /55 /2026	AOR20220004226C202600004
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/13564/2026	SIDHANT BEHERA @ BABU	AMLAN SHAKTI PAUL	KHURDA MODEL /219 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/13567/2026	KAHARA MALIK	PANCHANAN PANIGRAHI	BHUBAN /127 /2026	AOD20250000009C202600046
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/13571/2026	SANTASH MAHANTA @ SANTOSH MAHANTA	SANDEEP RAJ PANDA	GHATAGAON /121 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/13572/2026	MITRABHANU DAS	SUBHAM SATAPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/13573/2026	DILAWAR @ MD. DILLAWAR	PRIYA RANJAN SINGH	BARBIL /173 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/13574/2026	EKRAM KHAN @ TAJU	SATYA RANJAN MULIA	LALBAG /137 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/13575/2026	MD. DANISH	PANCHANAN PANIGRAHI	PARJANG /190 /2026	AOD20250000009C202600045
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/13576/2026	NAROTTAM SAHU	AKSHAYA KUMAR SAHOO	REAMAL /137 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/13577/2026	ANIMA BEHERA @ ALIMA BEHERA	AMLAN SHAKTI PAUL	KHANDAGIRI P.S. /365 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/13579/2026	STATE OF ODISHA S N BAIBHAB @ BAIBHAB PATTANAİK VS	PRADIPTA BEURA VS	// ATHGARH /157 /2026 ()	AOD20220004020C202600014
376	D-ABLAPL/13583/2026	STATE OF ODISHA HIMANSHU SEKHAR DAS VS	ASHWINI KUMAR DAS VS	// NANDIPADA /172 /2026 ()	
377	D-ABLAPL/13585/2026	STATE OF ODISHA BHUBANANANDA ROUT VS	PRAFULLA CHANDRA DAS VS	// MADHUPATNA /160 /2026 ()	
378	D-ABLAPL/13586/2026	STATE OF ODISHA SAYED AKIN UDDIN VS	SANGRAM KESHARI MISHRA VS	// MANCHESWAR P.S. /71 /2022 ()	AOR20220001606C202600005
379	D-ABLAPL/13588/2026	STATE OF ODISHA MANTU @ MANOJ KUMAR NAYAK VS	HAJI SK ABDUL ISTAR VS	// DHAMNAGAR /208 /2013 ()	AOR20230000809C202600002
380	D-ABLAPL/13590/2026	STATE OF ODISHA BIRENDRA HARIPAL VS	BIBHUTI BHUSHAN KUMBHAR VS	// SONEPUR /118 /2026 ()	AOR20230001126C202600004
381	D-ABLAPL/13591/2026	STATE OF ODISHA RATIKANTA SETHI VS	DEEPAK KUMAR MOHAPATRA VS	// UDALA /193 /2025 ()	
382	D-ABLAPL/13595/2026	STATE OF ODISHA SASHIKALA SAMAL VS	PARSURAM PANDA VS	// PANIKOILI /89 /2026 ()	
383	D-ABLAPL/13597/2026	STATE OF ODISHA MANOJ NAYAK @ MANOJ KUMAR NAYAK VS	KULDEEP MOHANTY VS	// BASTA /228 /2026 ()	AOD20240000012C202600129
384	D-ABLAPL/13601/2026	STATE OF ODISHA TIGER RAJAHANSA @ RAJHANSA VS	JUGALA KISHORE PANDA VS	// BAUNISUNI /105 /2025 ()	
385	D-ABLAPL/13603/2026	STATE OF ODISHA SAHID @ SAIT KHAN VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// BASUDEVPUR /738 /2024 () //	AOR20220001615C202600066

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/13610/2026	SARAT RAULA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /204 /2026 () //	
387	D-ABLAPL/13616/2026	RAHUL SWAIN VS STATE OF ODISHA	SITAKANTA HOTA VS	AIR FIELD P.S. /147 /2026 () //	
388	D-ABLAPL/13618/2026	NIRANJAN SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	// () //	AOD20240000366C202600065
389	D-ABLAPL/13619/2026	SUMITRA PATRA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BANSADA /255 /2025 () //	AOR20220001615C202600065
390	D-ABLAPL/13622/2026	PRASANNA PARIDA VS STATE OF ODISHA	DHANANJAYA MUND VS	PATKURA /80 /2026 () //	AOR20220001492C202600131
391	D-ABLAPL/13632/2026	HIMANSU KUUMAR MALLICK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	KHUNTUNI /93 /2026 () //	
392	D-ABLAPL/13633/2026	PRADEEP KUMAR SWAIN VS STATE OF ODISHA	DIPTIREKHA NANDA VS	SUNABEDA /213 /2023 () //	
393	D-ABLAPL/13636/2026	ARYAN MOHAPATRA VS STATE OF ODISHA	GYANA RANJAN DHAL VS	BADAGODA P.S. /294 /2026 () //	
394	D-ABLAPL/13642/2026	PRAVAKAR PATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //	
395	D-ABLAPL/13644/2026	JAYA KISAN AGRAWAL VS STATE OF ODISHA	DHANANJAYA MUND VS	KOKSARA /72 /2026 () //	
396	D-ABLAPL/13645/2026	ROCKY DAS VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	DIGAPAHANDI /408 /2025 () //	
397	D-ABLAPL/13646/2026	SOUMYAJEET PRADHAN @ SAMYAJAIT PRADHAN @ SYDNR	SYDNR MAYA SAHOO	BANAPUR P.S. /144 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
398	D-ABLAPL/13648/2026	VS STATE OF ODISHA KAILASH @ KAILASH CHANDRA SWAIN	VS PRAHALLAD MAHALI	() // PATKURA /69 /2026	AOR20220001929C202600003
399	D-ABLAPL/13650/2026	VS STATE OF ODISHA ANITA MOHANTY	VS SAMBEET PATTANAYAK	() // //	AOR20220001591C202600013
		VS STATE OF ODISHA	VS	() //	

ORISSA HIGH COURT

MISC CASES FILED on :06/05/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLMP/11591/2026 CRLMP/556/2026	MAMALI PRIYADARSINI SAHOO MP	RAJAKISHORE SAHOO	126/2026
2	D-CRLMP/13578/2026 CRLMP/ /	VIVEK GARG MP	AMIT PRASAD BOSE	127/2026
3	D-CMAPL/2878/2026 CMAPL/ /	RASHMI RANJAN DASH MP	ADV.	131/2026
4	D-TRP(C)/20848/2026 TRP(C)/ /	MOHINI GURU MP	PANCHANAN PANIGRAHI	165/2026
5	D-RPFAM/20605/2026 RPFAM/ /	MANAS RANJAN SATHPATHY @ MANAS MP	RAJAKISHORE SWAIN	199/2026
6	D-RVWPET/6742/2026 RVWPET/52/2026	UNION OF INDIA MP	BISWAJIT MAHARANA(SR. PANEL COUNSEL)	234/2026
7	D-RVWPET/19570/2026 RVWPET/ /	ODISHA RASTRABHASA PARISHAD, PURIDIPTI RANJAN MOHAPATRA MP		235/2026
8	D-MATA/16668/2026 MATA/171/2026	PRABASINI TAREI MP	MANAS RANJAN DHAL	286/2026
9	D-MATA/44447/2025 MATA/169/2026	PADMABATI PATRA MP	DEBASHIS NANDA	287/2026
10	D-MATA/20975/2026 MATA/ /	SANTOSH CHARAN JENA MP	SUSANTA KUMAR LENKA	288/2026
11	D-BLAPL/8278/2026 BLAPL/2644/2026	DEBASISH PATTANAIK @ JUDU MP	SANJIB KUMAR BHANJADEO	315/2026
12	D-BLAPL/8421/2026 BLAPL/2778/2026	RAMA GURLA MP	SARAT KUMAR JENA	316/2026
13	D-BLAPL/29421/2024 BLAPL/10326/2024	ANURAG MOHANTY MP		317/2026
14	D-BLAPL/9037/2026 BLAPL/3086/2026	OMKAR @ BUNTY TANDI MP	GOKULANANDA SAHU	318/2026
15	D-CONTC/3582/2024 CONTC/603/2024	SANJAYA KUMAR NAYAK MP	DURGESH NARAYAN RATH	331/2026
16	D-CONTC/1164/2022 CONTC/1164/2022	RANJIT KUMAR SAHU MP		332/2026
17	D-CRLREV/13569/2026 CRLREV/ /	SHRAYANS PRATAP MP	SAURAV TIBREWAL	573/2026
18	D-CRLREV/13569/2026 CRLREV/ /	SHRAYANS PRATAP MP	SAURAV TIBREWAL	574/2026
19	D-CRLREV/13587/2026 CRLREV/ /	SUKANTI NAYAK MP	BISWARANJAN DALAI	575/2026
20	D-ABLAPL/6652/2026 ABLAPL/2991/2026	SK JABIR MP		733/2026
21	D-ABLAPL/2743/2016 ABLAPL/2743/2016	GEETANJALI MISHRA MP		734/2026
22	D-ABLAPL/2960/2026 ABLAPL/1498/2026	SOUMITRA SINGH @ PINKU MP	SAMBIT SAHOO	735/2026
23	D-ABLAPL/500/2022 ABLAPL/500/2022	SADAN PANGI MP		736/2026
24	D-ABLAPL/7441/2026 ABLAPL/3224/2026	BISWARANJAN BEHERA MP	DEBASNAN DAS	737/2026
25	D-ABLAPL/40815/2025 ABLAPL/177/2026	SK NAWAB MP		738/2026
26	D-ABLAPL/5990/2026	AMRIT PATRA		

	ABLAPL/2534/2026	MP		739/2026
27	D-ABLAPL/8867/2026	AMIT @ AMITABHA NAIK	RAJALAXMI BISWAL	
	ABLAPL/4020/2026	MP		740/2026
28	D-ABLAPL/25546/2025	SIPU @ RAVAN @ PRAKASH BARIK		
	ABLAPL/9971/2025	MP		741/2026
29	D-ABLAPL/4076/2021	BANSHIDHAR NAIK	BIRAJA PRASAD NANDA	
	ABLAPL/4076/2021	MP		742/2026
30	D-RSA/40546/2025	P.SUSHILA SENAPATI	JAGAJIT PANDA	
	RSA/488/2025	MP		755/2026
31	D-FAO/20771/2026	SISIR KUMAR JENA	AUROBINDA SAHOO	
	FAO/ /	MP		756/2026
32	D-RSA/20911/2026	COLLECTOR OF KHORDHA	SWAYAMBHU MISHRA,A.S.C	
	RSA/ /	MP		756/2026
33	D-RSA/20911/2026	COLLECTOR OF KHORDHA	SWAYAMBHU MISHRA,A.S.C	
	RSA/ /	MP		757/2026
34	D-FAO/20773/2026	BIJAYALAXMI SWAIN	AUROBINDA SAHOO	
	FAO/ /	MP		757/2026
35	D-RSA/20911/2026	COLLECTOR OF KHORDHA	SWAYAMBHU MISHRA,A.S.C	
	RSA/ /	MP		758/2026
36	D-FAO/20778/2026	MALAYA MANJARI PRADHAN	AUROBINDA SAHOO	
	FAO/ /	MP		758/2026
37	D-RSA/5441/2026	PURNENDU CHANDRA DEBO	SAIBRATA RATH, MR. PRAFULLA KU RATH(SR.ADV.)	
	RSA/70/2026	MP		759/2026
38	D-FAO/20871/2026	D.M., ORIENTAL INSURANCE CO. LTD., SANKAR KUMAR MAHALI		
	FAO/ /	MP		759/2026
39	D-FAO/20903/2026	CHAKRADHAR BARIK	SURENDRA KUMAR SAHOO	
	FAO/ /	MP		760/2026
40	D-RSA/21028/2026	DHRUBA PRADHAN	BUDHIRAM DAS	
	RSA/ /	MP		760/2026
41	D-FAO/54814/2025	M. NISHANT ADENI	TANMAY MISHRA	
	FAO/561/2025	MP		761/2026
42	D-FAO/10119/2026	THE LEGAL MANAGER, CLAIMS, M/S. TATTA TRADING CO. LTD. BBSR		
	FAO/ /	MP		762/2026
43	D-FAO/20932/2026	MANAGING COMMITTEE OF BANKA BIHAR KUNHORSCHOOL, JAIPUR		
	FAO/ /	MP		763/2026
44	D-FAO/20939/2026	RABINDRA KUMAR DASH	SANGRAM JENA	
	FAO/ /	MP		764/2026
45	D-FAO/20946/2026	SANTOSH KUMAR MAHANKUDA	SANGRAM JENA	
	FAO/ /	MP		765/2026
46	D-FAO/20943/2026	BIMALENDU SEKHAR DASH	SANGRAM JENA	
	FAO/ /	MP		766/2026
47	D-FAO/20947/2026	JAGANNATH PATTNAIK	SUKANTA KUMAR MISHRA	
	FAO/ /	MP		767/2026
48	D-FAO/20948/2026	RADHAMADHAB PRADHAN	SUKANTA KUMAR MISHRA	
	FAO/ /	MP		768/2026
49	D-FAO/20952/2026	AMBUJA SAHANI	SANGRAM JENA	
	FAO/ /	MP		769/2026
50	D-FAO/20967/2026	M.C. OF RAGHUNATHDEV U.P.(M.E) SCHOOL, MAHENDRA KUMAR SAHOO		
	FAO/ /	MP		770/2026
51	D-FAO/20982/2026	AJAY KUMAR DALABEHERA	MAHENDRA KUMAR SAHOO	
	FAO/ /	MP		771/2026
52	D-FAO/21007/2026	M.C. OF JAGATESWAR U.P.(M.E) SCHOOL, MAHENDRA KUMAR SAHOO		
	FAO/ /	MP		772/2026
53	D-CMP/16732/2026	BANAMBAR KANDI	DEEPALI MAHAPATRA	
	CMP/645/2026	MP		894/2026
54	D-CMP/2327/2026	KAILASH CHANDRA SAHOO	BIDYADHAR MANSING	
	CMP/170/2026	MP		895/2026
55	D-CMP/6822/2026	KARUNAKAR RATH	DURGA PRASAD NANDA(SR. ADV), GOPAL CH MOHARANA	
	CMP/340/2026	MP		896/2026
56	D-CMP/20882/2026	BINODINI GIRI	PRAJNA SARITA MOHANTY	
	CMP/ /	MP		897/2026
57	D-CMP/20886/2026	GANESH CH. BEHERA	DARPAHARI DHAL	
	CMP/ /	MP		898/2026

58	D-CMP/878/2023 CMP/878/2023	MADHUSUDAN BHOI MP	M/S.P.K.MISHRA	899/2026
59	D-CMP/8222/2026 CMP/409/2026	KHALIL KHAN MP	DURGA PRASAD JENA	900/2026
60	D-CMP/20926/2026 CMP/ /	SAROJ KUMAR SENAPATI MP	SRINIBASH SATAPATHY	901/2026
61	D-CMP/20957/2026 CMP/ /	ANKAL NARAYAN MP	ASHOK DAS	902/2026
62	D-CMP/21034/2026 CMP/ /	GOPAL PRASAD SATAPATHY MP	SUMITRA MOHANTY	903/2026
63	D-MACA/20836/2026 MACA/ /	SATYAJIT NAYAK MP	PRABASH CHANDRA PATTANAİK	1084/2026
64	D-MACA/273/2022 MACA/273/2022	THE SRIRAM GENERAL INSURANCE CO. LTD. MP		1085/2026
65	D-MACA/5298/2024 MACA/132/2024	D.M., ORIENTAL INSURANCE COMPANY LIMITED, BHUBANESHWAR MP	MIS. BHUBANESHWARI NARAYAN RATH, A.K.JENA	1086/2026
66	D-MACA/54913/2024 MACA/41/2025	MANAGER LEGAL, M/S SBI GENERAL INSURANCE CO. LTD. MP	SOMNATH HOYD.	1087/2026
67	D-MACA/20931/2026 MACA/ /	RINA BALIYARSINGH MP	BISWAJIT MOHANTY	1088/2026
68	D-MACA/44380/2024 MACA/1168/2024	M/S NATIONAL INSURANCE CO.LTD., MAHARAJGARH MP	SUBRATNA PATHY	1089/2026
69	D-CRLMC/13443/2026 CRLMC/ /	PUSPANJALI DAS @ NAYAK MP	PARTHA SARATHI DAS	1213/2026
70	D-CRLMC/11817/2026 CRLMC/1465/2026	INDIAN OVERSEAS BANK, CHIEF REGIONAL MANAGER MP	GURUNANDEKAR BSR	1214/2026
71	D-CRLMC/13530/2026 CRLMC/ /	RAM NIRANJAN MOHAPATRA MP	PRANAYA KUMAR DASH	1215/2026
72	D-CRLMC/11435/2026 CRLMC/1297/2026	HADIA @ SUKANTA NAIK MP		1216/2026
73	D-CRLMC/13537/2026 CRLMC/ /	A. SAROJINI MP	SAMIR KUMAR MISHRA,(SR. ADV.)	1217/2026
74	D-CRLMC/13542/2026 CRLMC/ /	ANJAN KUMAR PRADHAN MP	STHITI PRAGYAN SUNANDINI	1218/2026
75	D-CRLMC/13596/2026 CRLMC/ /	KARUNAKAR SWAIN MP	PRAVASH CHANDRA JENA	1219/2026
76	D-CRLMC/12636/2026 CRLMC/ /	SUSHAMA KUJUR MP	PRAMOD CHANDRA SEJPADA	1220/2026
77	D-CRLMC/13162/2026 CRLMC/1492/2026	NEHA NARESH MORE MP	RITA SINGH	1221/2026
78	D-CRLMC/30874/2025 CRLMC/4127/2025	BHAVANI PRASAD PATNAİK @ BHABANI PRASAD PATTNAİK MP		1222/2026
79	D-CRLMC/13620/2026 CRLMC/ /	RATNAKAR SETHY MP	CHIRANJEEV BIDYABHUSHAN	1223/2026
80	D-CRLMC/6645/2026 CRLMC/1386/2026	ASIF ANUWAR KHAN MP	CHINMAYA KUMAR SAHU	1224/2026
81	D-CRLMC/9629/2026 CRLMC/1306/2026	GAGAN BEHERA MP		1225/2026
82	D-CRLA/36372/2025 CRLA/1355/2025	PURNA CHANDRA SAHU MP	BHABANI SHANKAR DASPARIDA	1227/2026
83	D-CRLA/12932/2026 CRLA/ /	HEMANTA BHOI MP	DEVASHIS PANDA	1228/2026
84	D-CRLA/667/2017 CRLA/667/2017	ANJANA MISHRA MP	M/S.D.P.DHAL	1229/2026
85	D-CRLA/510/2018 CRLA/510/2018	KALIA@KALANDI MUNDA@NILAKANTH KUSHIA MP	ANANTA KUMAR SAMANTARAY, A.PANDA, SIVANANDA MOHAR	1230/2026
86	D-CRLA/1010/2022 CRLA/1010/2022	CHANDRAKANTA MOHAPATRA MP	AMULYA RATNA PANDA	1231/2026
87	D-CRLA/34089/2025 CRLA/1274/2025	SANTU@SANTOSH KUMAR NAIK MP	JUGALA KISHORE PANDA	1232/2026
88	D-CRLA/13649/2026 CRLA/ /	ANUP KUMAR DAS MP	PRAFULLA KUMAR MOHAPATRA	1233/2026
89	D-CRLA/13649/2026	ANUP KUMAR DAS	PRAFULLA KUMAR MOHAPATRA	

	CRLA/ /	MP		1234/2026
90	D-WA/20641/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	1700/2026
91	D-WA/20641/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	1701/2026
92	D-WA/20835/2026 WA/ /	MISSION DIRECTOR,NATIONAL HEALTH MISSIONS BIKHARIPUR MP	AISHWARYA DASH,A.S.C	1702/2026
93	D-WA/20835/2026 WA/ /	MISSION DIRECTOR,NATIONAL HEALTH MISSIONS BIKHARIPUR MP	AISHWARYA DASH,A.S.C	1703/2026
94	D-WA/20835/2026 WA/ /	MISSION DIRECTOR,NATIONAL HEALTH MISSIONS BIKHARIPUR MP	AISHWARYA DASH,A.S.C	1704/2026
95	D-WA/20642/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	1705/2026
96	D-WA/20642/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	1706/2026
97	D-WA/20643/2026 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	1707/2026
98	D-WA/20643/2026 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	1708/2026
99	D-WA/50164/2025 WA/676/2026	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1709/2026
100	D-WA/50164/2025 WA/676/2026	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1710/2026
101	D-WA/17096/2026 WA/604/2026	SRI SRI BISWANATH MAHADEV BIJE MAADHANIPATYA MP	AISHWARYA DASH,A.S.C	1711/2026
102	D-WA/20996/2026 WA/ /	STATE OF ODISHA MP	SANJAY RATH,A.G.A	1712/2026
103	D-WA/20996/2026 WA/ /	STATE OF ODISHA MP	SANJAY RATH,A.G.A	1713/2026
104	D-WP(C)/20794/2026 WP(C)/14249/2026	BASANTA BALA MP	BIKASH KUMAR KUND	8687/2026
105	D-WP(C)/20795/2026 WP(C)/ /	BIJAY KUMAR BEHERA MP	SANGRAM KUMAR SINGH	8688/2026
106	D-WP(C)/20796/2026 WP(C)/ /	HIMANSU SEKHAR SENAPATI MP	SANGRAM KUMAR SINGH	8689/2026
107	D-WP(C)/20798/2026 WP(C)/14305/2026	LAXMI PRADHAN MP	BIRAJA PRASANNA DAS	8690/2026
108	D-WP(C)/20799/2026 WP(C)/ /	DIPAK KUMAR AGARWALLA MP	BHABANI PRASAD MOHANTY	8691/2026
109	D-WP(C)/20800/2026 WP(C)/14282/2026	AVIMANYU SAHOO MP	JITENDRA KUMAR LENKA	8692/2026
110	D-WP(C)/20801/2026 WP(C)/14283/2026	KUNJA BIHARI POTAH MP	DR. JITENDRA KUMAR LENKA	8693/2026
111	D-WP(C)/19171/2026 WP(C)/13693/2026	SANJULATA BEHERA MP	SWAPNA KUMAR OJHA	8694/2026
112	D-WP(C)/19194/2026 WP(C)/13645/2026	G.BANAMALI RAO MP	SWAPNA KUMAR OJHA	8695/2026
113	D-WP(C)/19191/2026 WP(C)/13643/2026	MAMITA DALAI MP	SWAPNA KUMAR OJHA	8696/2026
114	D-WP(C)/20803/2026 WP(C)/ /	RAJENDRA KUMAR TULSI MP	SOMA PATNAIK	8697/2026
115	D-WP(C)/18985/2026 WP(C)/13890/2026	DIPTIMAYEE DAS MP	SWAPNA KUMAR OJHA	8698/2026
116	D-WP(C)/18992/2026 WP(C)/13933/2026	JYOTI KUMARI SUKLA MP	SWAPNA KUMAR OJHA	8699/2026
117	D-WP(C)/18987/2026 WP(C)/13928/2026	PRAMILA SABAR MP	SWAPNA KUMAR OJHA	8700/2026
118	D-WP(C)/19351/2026 WP(C)/13751/2026	MAMITA SABAR MP	SWAPNA KUMAR OJHA	8701/2026
119	D-WP(C)/18998/2026 WP(C)/13802/2026	RAMA KRUSHNA NAYAK MP	SWAPNA KUMAR OJHA	8702/2026
120	D-WP(C)/18999/2026 WP(C)/13814/2026	BISWANATH SETHI MP	SWAPNA KUMAR OJHA	8703/2026

121	D-WP(C)/19165/2026 WP(C)/13750/2026	N.BULU PRADHAN MP	SWAPNA KUMAR OJHA	8704/2026
122	D-WP(C)/19184/2026 WP(C)/13641/2026	RAJESWARI HATI MP	SWAPNA KUMAR OJHA	8705/2026
123	D-WP(C)/19196/2026 WP(C)/13649/2026	DHANANJAYA PATRO MP	SWAPNA KUMAR OJHA	8706/2026
124	D-WP(C)/16079/2026 WP(C)/11526/2026	SK.RIAZUDDIN MP	SATYABRATA DASH	8707/2026
125	D-WP(C)/20809/2026 WP(C)/ /	PRABIR KUMAR DAS MP		8708/2026
126	D-WP(C)/20811/2026 WP(C)/14269/2026	TAPAN BAIRIGANJAN MP	SONALI PANDA	8709/2026
127	D-WP(C)/7239/2026 WP(C)/5659/2026	SUSANTA KUMAR PATTNAIK MP	BHABANI SHANKAR RAYAGURU	8710/2026
128	D-WP(C)/53937/2025 WP(C)/1119/2026	PURUSOTTAM MOHAPATRA MP		8711/2026
129	D-WP(C)/4967/2026 WP(C)/4127/2026	BINOD KUMAR SAHOO MP		8712/2026
130	D-WP(C)/20818/2026 WP(C)/ /	SABITRI DAKUA MP	SUBASH CHANDRA PUSPALAKA	8713/2026
131	D-WP(C)/11306/2026 WP(C)/8573/2026	VIVEK SINGH MP		8714/2026
132	D-WP(C)/20826/2026 WP(C)/ /	BARSARANI SETHI MP	SURESH KUMAR PANDA	8715/2026
133	D-WP(C)/20829/2026 WP(C)/ /	NIRUPAMA DEHURI MP	NIRANJAN LENKA	8716/2026
134	D-WP(C)/20830/2026 WP(C)/14290/2026	BINATI DAS MP	AMIT PRASAD BOSE	8717/2026
135	D-WP(C)/20562/2026 WP(C)/14309/2026	DR. KISHORE CHANDRASEKHAR PANIGRAH MP	SHIKANTA KUMAR MISHRA	8718/2026
136	D-WP(C)/20833/2026 WP(C)/ /	SITARAM SAHU MP	SAILAZA NANDAN DAS	8719/2026
137	D-WP(C)/20837/2026 WP(C)/ /	JOGINDRA SAHU MP	SAURABHA SAMAL	8720/2026
138	D-WP(C)/18580/2026 WP(C)/12667/2026	M/S CHARIOT RESORT AND SPA, PURI MP	MANAS RANJAN BAUG	8721/2026
139	D-WP(C)/20858/2026 WP(C)/ /	LICHFL CARE HOMES LTD., MUMBAI MP	SUVASHISH PATTANAİK	8722/2026
140	D-WP(C)/20857/2026 WP(C)/ /	ADWAITA PRASAD MALLIK MP	BIJAYA KUMAR BEHERA 1	8723/2026
141	D-WP(C)/20862/2026 WP(C)/ /	DR. ADITYA KIRAN DASH MP	GOUTAM CHARAN ROUT	8724/2026
142	D-WP(C)/15478/2026 WP(C)/10806/2026	DR. BABASAHEB BHIMRAO AMBEDKAR MP	SHUKANTA KOOPERATIVE LIMITED	8725/2026
143	D-WP(C)/12135/2026 WP(C)/8928/2026	ADITYA DEV INFRATECH PVT.LTD, BHUBANESWAR MP	BHIMESWAR KUMAR ACHARYA	8726/2026
144	D-WP(C)/36788/2025 WP(C)/25678/2025	KUMARI SABITA GOUDA MP		8727/2026
145	D-WP(C)/20883/2026 WP(C)/ /	RABI SINGH MP	SAROJ KUMAR DASH	8728/2026
146	D-WP(C)/19672/2026 WP(C)/13828/2026	M/S.HOTEL SILICON INN @ RESIDENCY, PURI MP	NIHARESH CHANDRA SAMAL	8729/2026
147	D-WP(C)/20884/2026 WP(C)/ /	M/S SMV BEVERAGES PRIVATE LIMITED, SANGRISH MP	SANGRISH KUMAR MISHRA	8730/2026
148	D-WP(C)/11492/2026 WP(C)/ /	NIBEDITA SWAIN MP		8731/2026
149	D-WP(C)/20723/2026 WP(C)/ /	DIVISIONAL MANAGER, M/S. I.C.I.C.I. LOMBARD MOTOR INSURANCE COMPANY LIMITED, CUTTACK MP		8732/2026
150	D-WP(C)/15144/2026 WP(C)/10914/2026	ORISSA SPONGE IRON AND STEEL LTD., KHONDA MP	KHONDA MISHRA, S.NANDA	8733/2026
151	D-WP(C)/20893/2026 WP(C)/ /	MAMITA MALIK MP	ANSHUMAN DAS	8734/2026
152	D-WP(C)/20894/2026	JAYANTI MALIK	KEDAR KUMAR DASH	

	WP(C)/ /	MP		8735/2026
153	D-WP(C)/20896/2026	SANDHYARANI PANDA	ANSHUMAN DAS	
	WP(C)/ /	MP		8736/2026
154	D-WP(C)/17182/2026	SUNIL NAIK	PADMANAVA JENA	
	WP(C)/12330/2026	MP		8737/2026
155	D-WP(C)/20889/2026	MAHESWAR NAIK	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		8738/2026
156	D-WP(C)/20891/2026	STATE OF ODISHA	DEBARAJ MOHANTY, A.G.A	
	WP(C)/ /	MP		8739/2026
157	D-WP(C)/20906/2026	M/S CARE SECURITY @ ALLIED SERVICES	PRABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		8740/2026
158	D-WP(C)/17113/2026	SAMIT MISHRA	SUVASHISH PATTANAIK	
	WP(C)/12299/2026	MP		8741/2026
159	D-WP(C)/32402/2025	BISWANATH BARAL	SUJATA JENA	
	WP(C)/22608/2025	MP		8742/2026
160	D-WP(C)/20912/2026	ULLAS JENA	PITAMBAR PANDA	
	WP(C)/ /	MP		8743/2026
161	D-WP(C)/20929/2026	SUSAMA NAIK	MANOJ KUMAR MOHANTY	
	WP(C)/ /	MP		8744/2026
162	D-WP(C)/18046/2026	RAMA CHANDRA DAS	SK. ZAFARULLA	
	WP(C)/12846/2026	MP		8745/2026
163	D-WP(C)/20934/2026	SHREE GOPAL GOSALA, BARGARH	AMIT PRASAD BOSE	
	WP(C)/ /	MP		8746/2026
164	D-WP(C)/20938/2026	AHIDA BIBI	SUBASH CHANDRA SATAPATHY	
	WP(C)/ /	MP		8747/2026
165	D-WP(C)/20936/2026	RUKMANI MERLI	BANSHIDHAR SATAPATHY	
	WP(C)/ /	MP		8748/2026
166	D-WP(C)/20940/2026	SHREE GOPAL GOSALA, BARGARH	AMIT PRASAD BOSE	
	WP(C)/ /	MP		8749/2026
167	D-WP(C)/20944/2026	SHREE GOPAL GOSALA, BARAGARH	AMIT PRASAD BOSE	
	WP(C)/ /	MP		8750/2026
168	D-WP(C)/20942/2026	NIRANJAN BARIK	BANSHIDHAR SATAPATHY	
	WP(C)/ /	MP		8751/2026
169	D-WP(C)/13323/2013	DAMAYANTI NAIK	M/S.SUVENDU KUMAR RAY	
	WP(C)/13323/2013	MP		8752/2026
170	D-WP(C)/20951/2026	BARUNA BHOI	MANOJ KUMAR MOHANTY	
	WP(C)/ /	MP		8753/2026
171	D-WP(C)/9067/2026	GANANATH KISHAN	BHABANI SHANKAR RAYAGURU	
	WP(C)/7347/2026	MP		8754/2026
172	D-WP(C)/31461/2025	SITAKANTA SAMAL		
	WP(C)/22012/2025	MP		8755/2026
173	D-WP(C)/9070/2026	MADAN MOHAN MOHAPATRA	BHABANI SHANKAR RAYAGURU	
	WP(C)/7390/2026	MP		8756/2026
174	D-WP(C)/9074/2026	RAGHUNATH KHATUA	BHABANI SHANKAR RAYAGURU	
	WP(C)/7396/2026	MP		8757/2026
175	D-WP(C)/9554/2026	MANAMOHAN MUNDA	BHABANI SHANKAR RAYAGURU	
	WP(C)/7499/2026	MP		8758/2026
176	D-WP(C)/20954/2026	DIOCESE OF PHULBANI, KANDHAMAL	ALOK KUMAR PANDA	
	WP(C)/ /	MP		8759/2026
177	D-WP(C)/10293/2026	KAILASH CHANDRA PATRA	BHABANI SHANKAR RAYAGURU	
	WP(C)/7782/2026	MP		8760/2026
178	D-WP(C)/10297/2026	RABINDRANATH GOUDA	BHABANI SHANKAR RAYAGURU	
	WP(C)/7807/2026	MP		8761/2026
179	D-WP(C)/10288/2026	HRUSIKESH MAHAPATRA	BHABANI SHANKAR RAYAGURU	
	WP(C)/7822/2026	MP		8762/2026
180	D-WP(C)/19045/2026	SUBASINI HOTA		
	WP(C)/13329/2026	MP		8763/2026
181	D-WP(C)/20958/2026	ARUN KUMAR AGARWAL	ANURAG PATI	
	WP(C)/ /	MP		8764/2026
182	D-WP(C)/20960/2026	MD.ABDUR RAHEMAN	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		8765/2026
183	D-WP(C)/20963/2026	SIBA NAYAK	SUVASHISH PATTANAIK	
	WP(C)/ /	MP		8766/2026

184	D-WP(C)/18668/2026 WP(C)/13009/2026	SURENDRA NATH PATTNAIK MP	SOURAV SUMAN BHUYAN, SATYA PRAKASH SATAPATHY	8767/2026
185	D-WP(C)/20965/2026 WP(C)/ /	TARINI PRASAD TRIPATHY MP	BAIDHAR SAHOO	8768/2026
186	D-WP(C)/18343/2026 WP(C)/13459/2026	SRIKANTA DHAMUDIA MP	SARAT CHANDRA PADHI	8769/2026
187	D-WP(C)/20976/2026 WP(C)/ /	MAMATA BASTIA MP	DURGA PRASANNA BEHERA	8770/2026
188	D-WP(C)/20981/2026 WP(C)/ /	TELURAM SHARMA MP	AJAYA KUMAR NANDA	8771/2026
189	D-WP(C)/20983/2026 WP(C)/ /	MANMAT @ MANMATH MEHER MP	AJAYA KUMAR NANDA	8772/2026
190	D-WP(C)/20984/2026 WP(C)/ /	BADRINATH PANDA MP	AJAYA KUMAR NANDA	8773/2026
191	D-WP(C)/20985/2026 WP(C)/ /	ANJANA PATTNAIK@ PATTNAYEK MP	AJAYA KUMAR NANDA	8774/2026
192	D-WP(C)/20986/2026 WP(C)/ /	JAGADANANDA MUND MP	AJAYA KUMAR NANDA	8775/2026
193	D-WP(C)/20988/2026 WP(C)/ /	RUPESH SEN @ RUPESH KUMAR SEN @ SAHAY MP	AJAYA KUMAR NANDA	8776/2026
194	D-WP(C)/20987/2026 WP(C)/ /	SOUMYA RANJAN SWAIN MP	GYANENDRA CHANDRA SWAIN	8777/2026
195	D-WP(C)/20989/2026 WP(C)/ /	TULSIRAM HOTA MP	AJAYA KUMAR NANDA	8778/2026
196	D-WP(C)/2790/2025 WP(C)/4274/2025	ODISHA STATE HOUSING BOARD, BBSR MP		8779/2026
197	D-WP(C)/20992/2026 WP(C)/ /	MADAN SAHU MP	SAURABHA SAMAL	8780/2026
198	D-WP(C)/20997/2026 WP(C)/ /	R.TUMBANATH REDDY MP	SASWATI MOHAPATRA	8781/2026
199	D-WP(C)/21004/2026 WP(C)/ /	RAJENDRA KUMAR PATRA MP	JAGANNATH BHUYAN	8782/2026
200	D-WP(C)/22977/2025 WP(C)/15872/2025	PURNA CHANDRA MOHAPATRA MP		8783/2026
201	D-WP(C)/21011/2026 WP(C)/ /	MANORANJAN PATRA MP	ULLASH CHANDRA MOHANTY	8784/2026
202	D-WP(C)/21015/2026 WP(C)/ /	AKASH KUMAR BEHERA MP	RABI NARAYAN PANDA	8785/2026
203	D-WP(C)/8983/2026 WP(C)/7997/2026	SIBA NARAYAN BISOYI MP	BHABANI SHANKAR RAYAGURU	8786/2026
204	D-WP(C)/10743/2026 WP(C)/8114/2026	MAHESWAR PATI MP	BHABANI SHANKAR RAYAGURU	8787/2026
205	D-WP(C)/10736/2026 WP(C)/8162/2026	PRAMOD KUMAR PRADHAN MP	BHABANI SHANKAR RAYAGURU	8788/2026
206	D-WP(C)/11160/2026 WP(C)/8242/2026	AMIR AHEMAD MP	BHABANI SHANKAR RAYAGURU	8789/2026
207	D-WP(C)/11159/2026 WP(C)/8245/2026	PRAFULLENDU KUMAR SINGH MP	BHABANI SHANKAR RAYAGURU	8790/2026
208	D-WP(C)/10751/2026 WP(C)/8182/2026	SHYAMAL KUMAR SARDAR MP	BHABANI SHANKAR RAYAGURU	8791/2026
209	D-WP(C)/11045/2026 WP(C)/8247/2026	JUNUL SURIN MP	BHABANI SHANKAR RAYAGURU	8792/2026
210	D-WP(C)/11163/2026 WP(C)/8276/2026	NIGAMANANDA SWAIN MP	BHABANI SHANKAR RAYAGURU	8793/2026
211	D-WP(C)/11789/2026 WP(C)/8685/2026	DILESWAR NAYAK MP	BHABANI SHANKAR RAYAGURU	8794/2026
212	D-WP(C)/12442/2026 WP(C)/9141/2026	HEROD KAND PAN MP	BHABANI SHANKAR RAYAGURU	8795/2026
213	D-WP(C)/12501/2026 WP(C)/9199/2026	RABINDRA KUMAR SETHI MP	BHABANI SHANKAR RAYAGURU	8796/2026
214	D-WP(C)/12505/2026 WP(C)/9210/2026	DILIP KUMAR NAYAK MP	BHABANI SHANKAR RAYAGURU	8797/2026
215	D-WP(C)/7595/2025	ODISHA STATE FINANCIAL CORPORATION, KIRAN KUMAR PATEL, MR. AMITAV DAS		

	WP(C)/5831/2025	MP		8798/2026
216	D-WP(C)/21022/2026 WP(C)/ /	ABDUL RAFIK MP	SANJAY KUMAR DAS	8799/2026
217	D-WP(C)/18572/2026 WP(C)/12688/2026	PRAGATI MOHANTY MP	SASWATI MOHAPATRA	8800/2026
218	D-WP(C)/42512/2025 WP(C)/30130/2025	SANJAY KUMAR MISHRA MP		8801/2026
219	D-WP(C)/42498/2025 WP(C)/30167/2025	PRASANNA KUMAR BARIK MP		8802/2026
220	D-WP(C)/40030/2025 WP(C)/28280/2025	MANORANJAN MOHAPATRA MP		8803/2026
221	D-WP(C)/42734/2025 WP(C)/30409/2025	RAMESH CHANDRA PATRA MP		8804/2026
222	D-WP(C)/42514/2025 WP(C)/30060/2025	KEDAR SINGH DAS MP		8805/2026
223	D-WP(C)/21025/2026 WP(C)/ /	M/S. NEELACHAKRA HEIGHTS PVT LTD., MP	SAIBRATA RATH	8806/2026
224	D-WP(C)/40027/2025 WP(C)/28278/2025	DAMAYANTI PRADHAN MP		8807/2026
225	D-WP(C)/21029/2026 WP(C)/ /	ABDUL RAFIK MP	SANJAY KUMAR DAS	8808/2026
226	D-WP(C)/21036/2026 WP(C)/ /	ANU BEHERA MP	SANJAY KUMAR DAS	8809/2026
227	D-WP(C)/21031/2026 WP(C)/ /	RAJIBRANJAN BOSE MP	SAIBRATA RATH	8810/2026
228	D-WP(C)/21037/2026 WP(C)/ /	M/S PALLAVA GRANITE INDUSTRIES, TAN MP	PRANJAN DASH	8811/2026
229	D-WP(C)/21040/2026 WP(C)/ /	ASHISH MOHANTY MP	SASWATI MOHAPATRA	8812/2026
230	D-WP(C)/21042/2026 WP(C)/ /	GOPAL PRASAD SATAPATHY MP	SUMITRA MOHANTY	8813/2026
231	D-WP(C)/21045/2026 WP(C)/ /	MANAS RANJAN PANDA MP	GYANA RANJAN SETHI	8814/2026
232	D-WP(C)/21046/2026 WP(C)/ /	JAGABANDHU BEHERA MP	PRASANNA KUMAR PANDA	8815/2026
233	D-WP(C)/21047/2026 WP(C)/ /	PRAMILA CONSTRUCTION AND BUILDERS MP	POURAVI SIKHORIA	8816/2026
234	D-WP(C)/21039/2026 WP(C)/ /	M/S SAGAR MINING AND METAL INDUSTRIES MP	RESHA SAHOO	8817/2026